

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **04-02-2021** :

### I

The Larger Bench comprising of The **Hon'ble Shri Justice Dama Seshadri Naidu**, The **Hon'ble Smt. Justice Bharati H. Dangre** and The **Hon'ble Smt. Justice M. S. Jawalkar** will take up the matter published on the causelist, at **09.00 a.m.** in Court Room No.3.

### II

After the Judicial work of The Larger Bench is over, the Special Division Bench [ Division Bench-II] comprising of The **Hon'ble Shri Justice Dama Seshadri Naidu** and The **Hon'ble Smt. Justice M. S. Jawalkar** will take up the extant judicial assignment in Court Room No. 3.

### III

After the Judicial work of The Larger Bench is over, The **Hon'ble Smt. Justice Bharati H. Dangre** [ Single Bench-III] will take up the extant judicial assignment in Court Room No. 2.

By Order

High Court of Bombay at Goa,  
Panaji, Goa

Date : 29.01.2021

( Kiran A. Bagi )  
Registrar (Judicial)